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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-------------------|---------------|---------|-------------------------------|------------------------------|--------------------|---------------------|
| CP No.466/BB/2018 | For admission | Sec 252 | M//s SSY Technologies Pvt Ltd | Akshay Chandrakant Auti, PCS | ROC | |

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :


RESPONDENT/s :

ORDER

None appears for the Parties.

Registry is directed to issue notice to ROC. Petitioner is directed to collect notice from Registry, serve on ROC and file proof of service.

Post the case on 03.09.2018.


Member (T)


Member (J)

Balaji